

ORDER DATED 14<sup>th</sup> OF MARCH, 2012

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

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HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

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Heard Sri D.R. Swain, Ld. Counsel for the applicant and Sri S.K. Ojha, Ld. Standing Counsel for the Respondents/Rlys.

2. By filing Counter Sri Ojha, Ld. Standing Counsel for the Respondents/Rlys. submits that since the order of transfer of the applicant has already been cancelled vide order dated 29.02.2012 (Annexure-R/1) the present O.A. has <sup>been</sup> rendered infructuous and liable to be dismissed. Sri D.R. Swain, Ld. Counsel for the applicant has no objection to it.

3. In view of the above, this O.A. is dismissed as infructuous.

  
MEMBER JUDL.

  
MEMBER ADMN.

K.B.